

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-08/2017/1594/A**

From :- Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the February, 2023.

Sub:- **Extension of Earned leave.**

Ref:- Your letter through email Dated 22.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted extension of **earned leave by nine days from 24.02.2023 till 04.03.2023 with station leave permission from the morning of 24.02.2023 till the morning of 06.03.2023** (Suffixing 05.03.2023), subject to submission of duly filled in leave application in prescribed format.

Yours faithfully,

*sdf*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-08/2017/1595-1596/A, dated 28.02.2023**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

*1/3/2023*

**REGISTRAR (VIGILANCE)**

*[Signature]*